

ITEM NO.43

COURT NO.10

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 15579/2021

(Arising out of impugned final judgment and order dated 19-05-2021 in WA No. 6127/2021 passed by the High Court of Judicature at Allahabad)

MAHESH KUMAR SINGH & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No. 125917/2021 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 134734/2021 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 125915/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 125913/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 125916/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 15832-15833/2021 (XI)

(With IA No. 130826/2021 - DELETING THE NAME OF PETITIONER/RESPONDENT and IA No. 128087/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 08-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s)

Mr. Colin Gonsalves, Sr. Adv.
Ms. Olivia Bang, Adv.
Mr. Satya Mitra, AOR

For Respondent(s)

Mr. R. Venkatramani, Sr. Adv.
Mr. Binay Kumar, Adv.
Mr. Avinash Tripathi, AOR

Mr. Sumit Kishore, Adv.
Mr. Ajit Kumar Ekka, AOR

Ms. Manju Jetley, AOR

**Ms. Aishwarya Bhati, ASG.
Ms. Priyanka Das, Adv.
Ms. B. L.N. Shivani, Adv.
Ms. Shivika Mehra, Adv.
Mr. Manvendra Singh, Adv.
Mr. Aman Sharma, Adv.
Mr. Om Prakash Shukla, Adv.
Mr. Sughosh Subramanyam, Adv.
Mr. Raj Bahadur Yadav, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

**List the matters on 18th April, 2022, immediately after
the admission matters.**

**(NIDHI AHUJA)
AR-cum-PS**

**(RENU KAPOOR)
BRANCH OFFICER**